

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11/01/2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 25 / 14
PETITION NUMBER : TP 57 / 16
NAME OF THE PETITIONER(S) : M.K. Ramachandra & 3 others
NAME OF THE RESPONDENT(S) : Krishna Floor Mills Pvt. Ltd. &
10 others.
UNDER SECTION : 397 / 398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. Penkal. K. ARJUN
J. Sagar Associates.
9341210037.

Advocate for Petitioner



2. ADITYA NARAYAN
ARGUS PARTNERS
9945438738

Advocate for
Respondents
No. 1 to 5.



ORDER

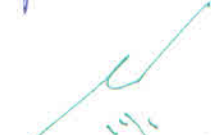
J. Sagar Associates filed Vakalat for Petitioner.
Shri Aditya Narayan, Advocate, filed Vakalat
for Respondents 1 to 5. None appeared for
Respondents 6 to 11. Fresh notices to Respondents
6 to 11.

Contd. (P.T.O.)

From pre-page:

Counsel for Petitioner is directed to ^{serve} notices
on Respondents 6 to 11 ~~after~~ collecting
notices from the Registry.

posted to 24/11/2017.


Member (J)


Member (T)